

Observing the SAARC year of the girl child

588. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that Government have earmarked Rs. 1.75 crores for the SAARC year of the girl child, which is being observed this year;

(b) if so, whether a comprehensive plan for the year has been worked out;

(c) what are the main features of the development programme so chalked; and

(d) what amount out of the Rs. 1.70 crores earmarked for the purpose have been spent so far and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b) Yes, Sir.

(c) and (d) A Statement is attached.

Statement

An amount of Rs. 175.00 lakhs has been provided for celebration of the SAARC Year of the Girl Child, 1990. This amount is being utilised for various activities like advocacy and media campaigns; Action Research Projects by 22 Universities in the country on the 'Girl Child and the family' to- identify problems like literacy, education, socialisation, age of marriage, health and nutrition, female infanticide etc; organisation of Balika Shivirs in 250 districts in the country with low literacy indicators and where the outreach of the electronic media is limited; creches attached to schools to enable girl children to leave their younger brothers and sisters in the creches and attend the schools and assistance for strengthening the protective homes set up under the Immoral Traffic Prevention Act. so far an amount of about Rs. 93.00 lakhs has been sanctioned for the programmes on advocacy, Action Research Projects and Balika Shivirs.

Harijans burnt alive at Atola, Bihar

589. SHRI PRABHAKAR RAO KAL VALA: Will the PRIME MINISTER be pleased to state-

(a) whether Government's attention has been drawn to the news item appeared in 'The Hindustan Times' dated 5th December, 1990 wherein it was stated that four members of a Harijan family were allegedly burnt alive by landlords at Atola near Hahi village (Patna) on 4th December, 1990;

(b) if so, the details thereof;

(c) whether any arrest has been made in this regard; and

(d) whether any action is contemplated by Government against the persons found guilty and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government have seen the report.

(b) to (d) The incident occurred in a village in Bihar. Maintenance of Public Order which includes registration, investigation, detection and prevention of crime through the police machinery is primarily the responsibility of the State Government. The matter raised in the Question has been brought to the notice of the Government of Bihar for appropriate action.

Development of airborne early warning aircraft at Bangalore centre

590. SHRI KAPIL VERMA;
SHRIMATI SURYAKANTA
PATIL;

Will the PRIME MINISTER be pleased to state:

(a) whether an airborne early warning aircraft has been developed at the Bangalore Centre and whether its maiden flight conducted;

(b) if so, whether it has been found satisfactory, if so, the details thereof;

(c) whether some more time and effort is needed to make it ready;

(d) if so, the stage of development reached;

(e) when it would be available for production and use; and

(f) the amount of money spent So far and how much more needed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) and (b) No, Sir. However, under competence development programme in the field of airborne early warning (AEW) technology, an Avro Aircraft modified with structural rotodome has been test-flown. The mission objective was fully met and the flight test was successful.

(c) to (f) Does not arise, as the development and production of airborne early-warning aircraft is not envisaged.

Development and restructure of small scale industry

591. SHRI SURESH KALMADI: Will the PRIME MINISTER be pleased to State;

(a) whether Government are aware that the experts from Government and Public Sector Organisations and entrepreneurs from small scale enterprises at their meeting held on the 11th December, 1990 recommended for the development and restructure of small scale industry; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) National Council of Applied Economic Research (NCAER) organised a workshop on "National Analysis of the Promotion and Structure of Small Scale Industries" on 11.12.90. Representatives of the associations of small industries, State and Central Government offices concerned with the development of Small scale industries entrepreneurs etc- were invited for the workshop.

The workshop was organised only to define the focus of a study proposed to be conducted by NCAER as a collaborative effort.

(b) Does not arise.

सवाई माधोपुर में सीमेंट उद्योग में उत्पादन का बंद होना

592. डा० अरार अहमद : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि सवाई माधोपुर में सीमेंट कारखानों में उत्पादन बन्द पड़ा है ;

(ख) यदि हाँ, तो यह कब से बन्द पड़ा है और इसके क्या कारण हैं ;

(ग) क्या केन्द्रीय सरकार ने वहाँ उत्पादन चालू करवाने के लिए अब तक कोई प्रयास किये हैं ; यदि हाँ, तो उसका व्यौरा क्या है ;

(घ) क्या इस संबंध में हाल में औद्योगिक वित्त और पुनर्निर्माण ब्यूरो द्वारा कोई निर्णय लिया गया है ; और

(ङ) क्या सरकार उन श्रमिकों के बारे में कोई निर्णय लेने का विचार रखती है जिन्हें पिछले तीन वर्षों से उनके वेतनों का भुगतान नहीं किया गया है ?

प्रधान मंत्री कार्यालय में राज्य मंत्री (श्री कमल मोरारका) : (क) और (ख) जी, हाँ । सवाई माधोपुर में सीमेंट कारखाना 1-7-1988 से बन्द है क्योंकि यह हाथ एकक है अतः इसे भारी नुकसान उठाना पड़ रहा है ।

(ग) से (ङ) कम्पनी की पुनः स्थापना/पुनरुज्जीव्यता से संबंधित प्रस्ताव अब औद्योगिक तथा वित्तीय पुनर्गठन बोर्ड के समक्ष है जो एक अर्ध-स्थायिक निकाय है ।